

**Police Station in DDA Colony Naraina**

2281. SHRI M. S. SIVASWAMY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Development Authority earmarked a plot of land for a Police Station in DDA Colony, Naraina to be constructed by the Ministry;

(b) whether the Police Station there is at present housed in tents; and

(c) if so, the time by which the regular building for Police Station is likely to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes.

(b) No. The Police Post at Naraina is at present located in private rented accommodation.

(c) The survey site plan is under preparation by the Executive Engineer. At this stage it is not possible to specify the time likely to be taken for the construction of the regular building.

**Honouring the Heritage of Netaji Subhas Chandra Bose**

2282. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have decided to take steps to honour the heritage of Netaji Subhas Chandra Bose during the Silver Jubilee year of our Independence;

(b) if so, the main points thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). The Delhi Administration are working out the details of a proposal to honour Netaji Subhas Chandra Bose. Some proposals are also under consideration of the Government of West Bengal and Manipur.

Some of the other steps undertaken in this context are:

(a) Preparation of a History of the I.N.A.;

(b) Compilation of sources relating to revolutionary activities that took place outside India for India's Independence during the period 1905-1947, including the activities of the INA;

(c) the Gallery of National leaders to be set up during the Independence Jayanti Year will also include Netaji Subhas Chandra Bose;

(d) Sanction of Rs. 50,000/- for a memorial for I.N.A. soldiers at Moirang including a statue of Netaji to a non-official body who sponsored the proposal;

(e) A.I.R. Programmes on Netaji's birthday;

(f) Release of a Quickie on Netaji,

(g) Release of general articles on "Netaji & I.N.A." by the Press Information Bureau;

(h) The fourth volume of the book "History of the Freedom Movement in India" by Dr. Tara Chand, which is under print, states in detail the part played by Netaji in the freedom movement of the country covering his revolutionary activities in India and abroad.

**Payment of Pension to Freedom Fighter's of I.N.A.**

2283. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister told on the floor of the House that the issue whether the I.N.A. men will be considered as freedom fighters and entitled to freedom fighter's pension is under consideration of

the Government and whether the same view was expressed by the Prime Minister at the Ex-INA Conference at Madurai held a few months ago and communicated to the Ex-INA representative at Delhi as well;

(b) if so, whether Government have finalised the issue; and

(c) if so, the decision arrived at by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN). (a) to (c) Yes, Sir It has already been decided that ex-INA personnel will be eligible for grant of pension under the Scheme which commenced from the 15th August, 1972 provided they fulfil the conditions of eligibility Ex INA men who were detained or imprisoned for six months or more outside India and the families of ex-INA personnel who died fighting the British are also eligible for the grant of pension

बिस्वी में बंगों के दौरान बसों को जलाने तथा क्षतिग्रस्त करने और बुध केन्द्रों को जलाने के कारण हानि

2285. श्री शिव कुमार सास्त्री :

श्री जगन्नाथ मिश्र :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि हाल ही में हरिजन बालिका प्रेमलता की आत्म हत्या के कारण जनता में व्याप्त रोष के परिणाम स्वरूप हुए सड़कों, बनों की तोड़ने और जलाने की तथा बुध केन्द्रों को जलाने की घटनाओं से अनुमानतः कितने रुपये की हानि हुई और क्या सरकार ने क्षतिपूर्ति देने के सम्बन्ध में कोई निर्णय लिया है ?

गृह संचालक से राज्यमंत्री (श्री वृष्ण चन्द्र पन्त) बिस्वी प्रशासन में प्राप्त सूचना के अनुसार लगभग 4,28,400 रुपये की कुल क्षति होने का अनुमान है। क्षतिपूर्ति देने के सम्बन्ध में कोई प्रस्ताव विचाराधीन नहीं है।

#### Number of Riots in Delhi

2286 SHRI BHARAT SINGH CHAUHAN Will the Minister of HOME AFFAIRS be pleased to state the number of riots which took place in Delhi during the last three years up to September, 1972 date-wise and year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN)

Year	Number of riots
1969	92
1970	192
1971	241
1972 (upto September, 1972)	269

A statement showing the dates of these riots will be laid on the table of the House

#### Reopening of Closed Industrial Units in West Bengal

2287 SHRI S M. BANERJEE; Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether more closed units in West Bengal have started working;